



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,30th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	RSA/23/2009	MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	MR.P P BARUAH MR.R SARMA MR.M K DUTTA
	<b>WITH</b> MC/2175/2012 <b>in</b> RSA/23/2009	MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	MR.P P BARUAH MR.R SARMA MR.M K DUTTA
	<b>WITH</b> MC/2176/2012 <b>in</b> RSA/23/2009	MD. MURAD IMAN and ORS <b>Versus</b> MD. SULEMAN SHEIKH and ORS	MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI MR.R L YADAV	MR.P P BARUAH MR.R SARMA MR.M K DUTTA
	<b>WITH</b> I.A.(Civil)/1764/2020 <b>in</b> RSA/23/2009	ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. <b>Versus</b> SULEMAN SHEIKH AND 8 ORS.	MS.K YADAV MR.A KABRA MR. R L YADAV	
	<b>WITH</b> I.A.(Civil)/1765/2020 <b>in</b> RSA/23/2009	ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. <b>Versus</b> SULEMAN SHEIKH AND 8 ORS.	MS.K YADAV MR.A KABRA MR. R L YADAV	MR. P P BARUAH
2	RSA/188/2016	ON THE DEATH OF LT. SONFULIA CHANDIK, HER LEGAL HEIRS, SMTI. CHANDRAWATI SANDIK AND ORS. <b>Versus</b> ON THE DEATH OF LT. CHATURBHUI GUPTA, HIS LEGAL HEIRS, SMTI. CHANDRAWATI GUPTA AND ORS.	MR. G C PHUKAN MR. B K SINGH MS. M BORA	MR. S SAHU (R1.1-R1.6) MS J DAS (R1.1-R1.6) MR. T C KHETRI (R-1(c))
3	RSA/23/2019	MD EUNWESH ALI @ MD UNSH ALI <b>Versus</b> MUSSTT AMIRAN NESSA AND 7 ORS	MS C M DEKA MR H I CHOUDHURY G UDDIN MR. A S TAPADER MR N Y KONYAK	MR J C BORAH (R8) MR. S A AHMED MR. S A AHMED MS. A TALUKDAR MISS M GOGOI MISS M GOGOI MISS M GOGOI MS F AHMED MS F AHMED

**WITH**  
I.A.(Civil)/2280/2020  
in RSA/23/2019

MD EUNWESH ALI @ MD UNSH ALI G UDDIN

**Versus**

ON THE DEATH OF ATARHAN NESSA HER  
LEGAL HEIR AMIRAN NESSA AND 7 ORS.

4 RSA/134/2019

SHRI PINAKI PRASAD BISWAS AND 4  
ORS.

MR. D BARUAH  
MS. N UPADHYAY  
MS. A BORGHAIN

MR D CHOUDHURY  
MR A D CHOUDHURY  
MR. S BANIK  
MR. P DUTTA  
MR A DUTTA  
A N HUSSAIN  
MS S BORA  
MR. T CHAKRABORTY  
FOR CAVEATOR

**Versus**

SMTI. MANDIRA DANDA AND 10 ORS

**WITH**  
I.A.(Civil)/851/2021  
in RSA/134/2019

PINAKI PRASAD BISWAS AND 4 ORS.

MR. D BARUAH  
MS. N UPADHYAY

MR D CHOUDHURY  
MR. S BANIK  
MR. A D CHOUDHURY

**Versus**

MANDIRA DANDA AND 10 ORS.

5 RSA/76/2020

MUKTAR ALI DEWAN

MR. N DHAR  
MR. N HAQUE  
MR M HUSSAIN

MR. L TALUKDAR  
MR B DAS  
MS K. KALITA  
MR S K BEHARA  
MR H TALUKDAR  
MR. A Z CHOUDHURY

**Versus**

GAFUR BHUYAN AND 6 ORS

**WITH**  
I.A.(Civil)/1142/2020  
in RSA/76/2020

MUKTAR ALI DEWAN

MR. N DHAR  
MR. N HAQUE  
MR M HUSSAIN

**Versus**

GAFUR BHUYAN AND 6 ORS

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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Crl.A./454/2019	SRI MADAN PANIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS P DASGUPTA	PP, ASSAM
<b>WITH</b>				
2	CRL.A(J)/59/2020	ANIL GOUR <b>Versus</b> THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM

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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	CRP(IO)/201/2018 FIXED	SRI KRISHNA PAUL <b>Versus</b> MOHIBUL HOQUE AND 3 ORS.	MR. J SINGH MR. P K GARODIA MR. D SARMA MR. A DEKA	MR. K M HALOI (R2) MR. M I HUDA (R2) MR. N M DUTTA (R3, R4) MR. M K ALI (R3, R4) MR. B DAS (R2)
2	WP(C)/1431/2018	SAYED ALI <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. M AHMED MR. M HASHAN	MR. K N CHOUDHURY GA, ASSAM MR. S CHAMARIA, SC, FCSCA MISS. R R KAKATI MR. D J DAS SC, IOCL
3	WP(C)/2878/2018	M/S. EASTERN ROAD CARRIERS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR M K ROY	GA, ASSAM SC, HEALTH SC, GMC
4	WP(C)/1273/2019	MUKUL BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S ROY	MR. P N GOSWAMI SC, P H E
5	WP(C)/7933/2019	GITANJALI BHARALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM MR. P N GOSWAMI MR. B D DEKA SC. REVENUE
6	WP(C)/8448/2019	SUKLAL DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	J U AHMED MR S R NAWAZ MR S A REEYAZ	SC, HIGHER EDU SC, BTC
7	CRP(IO)/39/2020 FIXED	ATUL THAKURIA <b>Versus</b> M/S. SBI CARDS AND PAYMENT SERVICES PVT. LTD.	MR. R PHUKAN MR. T BARUAH	
8	WP(C)/267/2020	O BIRAMONI SINGH <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM MR. S P CHOUDHURY SC. REVENUE
9	WP(C)/2755/2020 FIXED	ABDUR RASHID <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. K K PARASAR ASSTT.S.G.I.
10	WP(C)/5426/2020 FIXED	AKHERUL ISLAM SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU

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